

OFFICE OF THE DISTRICT JUDGE, SULTANPUR.

Administrative Order No. 300 /2020

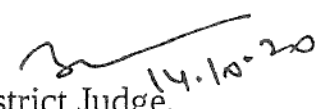
The Hon'ble High Court vide its letter No.1117/ LXXXVII-CPC/e-Courts/Allahabad dated:03-06-2020, has issued guidelines that whenever any Court campus is covered under the containment zone, such Courts shall remain closed till such time the concerned District Court or outlying court continuous to remain in Containment Zone. The outlying court of Civil Judge (Junior Division) Musafirkhana, was under the containment zone since 08.09.2020.

Learned District Magistrate, Amethi vide letter No.1757/ST-ADM/2020, dated: 13.10.2020 and letter No. 1758/ST-ADM/2020, dated:14.10.2020 has reported that the Outlying Court Campus of Civil Judge (Junior Division) Musafirkhana, is now out of the containment zone. Chairman, Covid-19 Prevention Committee, District Court, Sultanpur has also submitted his report regarding re-opening of outlying court, Musafirkhana from 15.10.2020.

Hence, the outlying court of Civil Judge (Junior Division) Musafirkhana, will be re-open from 15.10.2020 as usual time.


Civil Judge (Jr.Div.), Musafirkhana, shall ensure complete sanitization (strictly as per guidelines) with the help of local Authorities before opening of court campus.

Information be sent to Hon'ble High Court and Hon'ble Administrative Judge and inform all concerned.


District Judge,
Sultanpur.
14.10.2020

Copy to:-

- 1- District Magistrate, Sultanpur/Amethi.
- 2- Superintendent of Police, Sultanpur/Amethi.
- 3- Chief Medical Officer, Amethi.
- 4- Civil Judge (Junior Division) Musafirkhana, Sultanpur.
- 5- President of All Bar Associations of Sultanpur.
- 6- System Officer, Computer for uploading on the website of District Court, Sultanpur.
- 7- District Information Officer, Sultanpur for publication in news papers.


District Judge,
Sultanpur.
14.10.2020